

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **21.03.2025** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 51/2024 For Stay IA No. 151/2024 For Exemption IA No. 150/2024	Navalmaruk Services India Pvt. Ltd. Vs Ritesh Prakash Adatiya, RP of Navalmar Shipping (India) Pvt.Ltd. & 2 Ors. WITH	Mr. Salim A Inamdar	Mr. Abhijit Atur R1 Ms. Amrita Jain R2, R3
2.	TA (AT) No. 1/2024 (CA (AT) (Ins) No. 194/2024 For Stay IA No. 646/2024 For Exemption IA No. 647 & 648/2024)	Navalmaruk Services India Pvt. Ltd. & Anr. Vs Joseph Jayananda, Suspended Director of Navalmar Shipping (India) Pvt. Ltd. & 3 Ors. WITH	Mr. Salim A Inamdar	Ms. Amrita Jain R1 & R2
3.	Comp App (AT) (CH) (Ins) No. 88/2024 For Stay IA No. 247/2024 For Exemption IA No. 249/2024	Ritesh Prakash Adatiya, RP of Navalmar Shipping (India) Pvt. Ltd. Vs Navalmaruk Services India Pvt. Ltd. & 2 Ors.	Mr. Abhijit Atur	Mr. Salim A Inamdar R1 Ms. Amrita Jain R3

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in